

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:4924  
ANSWERED ON:02.09.2011  
RECRUITMENT OF GROUP C & D  
Das Gupta Shri Gurudas

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Union Government has changed the recruitment policy of Group C&D staff in Government hospitals and hence, the hospitals have to take these personnel on contract basis from private agencies;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Association of the Group C&D staff in Government hospitals in Delhi has opposed the recruitment of employees on contract as the people hired on contract do not get any benefits and there is the danger of the contract not being renewed; and
- (d) if so, the details thereof and Government's reaction thereto?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & ((b): In so far as the Central Government hospitals located in Delhi viz. Safdarjung Hospital, Dr. RML Hospital and Lady Hardinge Medical College and its associated hospitals are concerned, the policy and guidelines laid down by the Department of Personnel & Training and Ministry of Finance, Deptt. of Expenditure issued from time to time are followed for recruitment on regular basis or engaging these personnel on contract basis.
- (c) & (d): A representation has been received from the All India Health Employees & Workers Federation. Since their representation raises various issues relating to policy of the government, action to address their grievances has been initiated.